

MAHARASHTRA NATIONAL LAW UNIVERSITY,  
CHHATRAPATI SAMBHAJINAGAR



॥यतो धर्मस्ततो जयः॥

CENTRE FOR PUBLIC LAW

प्रेझेंट्स

BHARAT RATNA LATE SHRI. ATAL BIHARI VAJPAYEE  
MNLU-CS 3<sup>rd</sup> NATIONAL YOUTH  
PARLIAMENT, 2025

12<sup>th</sup> & 13<sup>th</sup> APRIL, 2025

राज्य

youthocracy unplugged : वेदलोकतऱ्य in action !

 [cpl@mnlua.ac.in](mailto:cpl@mnlua.ac.in)



# ABOUT THE UNIVERSITY



Maharashtra National Law University, Chhatrapati Sambhajnagar was established under Act No. VI of 2014 by the State Legislature of Maharashtra. The University commenced its operation from March 16, 2017. The Maharashtra National Law University, Chhatrapati Sambhajnagar being an institution of national repute has been fulfilling the aspirations of the people of the Marathwada Region. The University has its own 50 acres lush green campus situated in Kanchanwadi at Chhatrapati Sambhajnagar (Aurangabad). By virtue of the Statute, the Chief Justice of India or his nominee is the Chancellor of the University, and the Chief Justice of High Court of Bombay is the Pro-Chancellor of the University. The Maharashtra National Law University, Chhatrapati Sambhajnagar was established with the intent to impart quality legal education and to develop advanced clinical pedagogies and research. The University also imbibes values of legal profession coupled with various skill sets required to meet global standards. Presently, the University is offering various undergraduate and postgraduate programmes in the disciplines of Law, Management and Public Policy. The University imparts Postgraduate and Research Programmes with specializations in Constitutional Law, Human Rights, Commercial Laws, Finance, Human Resource Management, Medical Laws and Hospital Management, etc. The University has also started various innovative courses with the blend of Law, Social Sciences and Management, Financial Services and Court Administration, Medical Laws and Hospital Management to strengthen the future prospectus and employability of the students. In addition to this, the University is also offering Doctoral (PhD.) and Post-Doctoral Research Programme in Law (LL.D.).



# ABOUT THE CENTRE



## CENTRE FOR PUBLIC LAW

Maharashtra National Law University, Chhatrapati Sambhajinagar

The Centre aims to conduct research in the domain of public law and its interface with other laws, as well as discussions on policy and developments in Indian public law and jurisprudence. Its objective is to expose the students to the changing facets of Public Law and to sharpen their skill sets required for their professional and personal development. Through Centre for Public Law, the institute provides a platform to discuss policies, schemes, legislations, judgments of the Court having great bearing on Public law, policy and governance. This exercise helps the students to understand social, legal and political dimensions of current policies.





# ABOUT THE

## 3<sup>rd</sup> EDITION OF

### BHARAT RATNA LATE SHRI. ATAL BIHARI VAJPAYEE

# MNLU-CS

# NATIONAL YOUTH PARLIAMENT, 2025

#### PREVIOUS EDITIONS OF MNLU-CS NATIONAL YOUTH PARLIAMENT:

The Centre for Public Law, MNLU-CS, successfully hosted the 1st and 2nd Bharat Ratna Late Shri Atal Bihari Vajpayee National Youth Parliament in 2023 and 2024. Both editions witnessed participation from over 250 delegates nationwide, featuring esteemed dignitaries like Members of Parliament and Union Ministers. The event empowered youth to engage in meaningful debates, fostering democratic values and leadership.

This year's edition will comprise of four committees which will be Lok Sabha, the Historic Crisis Committee, the Ambassadors' Meet and the Indian Press. The Lok Sabha Committee will engage in Deliberations on the Uniform Civil Code, with a particular focus on the legal scope of live-in relationships and civil unions, the agenda for deliberation in the Historic Crisis Committee is classified and will be declared prior to the competition, the Ambassadors' Meet will hold deliberation to formalize a contemporary global policy on war crimes and cross-border conflicts with special emphasis on Israel-Palestine conflict. The Indian Press committee will be comprising of photographers, journalists, and cartoonists who will play a pivotal role in documenting, analyzing, and portraying the discussions being held in the different committees.







# **Glimpses of the Past Editions of Bharat Ratna Late Shri. Atal Bihari Vajpayee MNLU-CS National Youth Parliament**





# OUR COLLABORATIONS



◆ ◆  
OUTREACH PARTNER



◆ ◆  
KNOWLEDGE PARTNER



◆ ◆  
MEDIA PARTNER



◆ ◆  
GIFTING PARTNER



◆ ◆  
RADIO PARTNER



# COMMITTEES & AGENDAS



## LOK SABHA

Deliberation on the Uniform Civil Code with special emphasis on the ambit of live-in relationships and civil unions.

## AMBASSADORS' MEET

Formulation of a contemporary global policy with respect to war crimes & cross border conflicts in light of the Israel-Palestine conflict.

## HISTORIC CRISIS COMMITTEE

**CLASSIFIED**

## INDIAN PRESS

- Photographers
- Journalists
- Cartoonists





# EVENT SCHEDULE & DRESS CODE



**Committee Proceedings- I & II**  
—  
**Dress Code: Western Formals**

**Committee Proceedings- III & IV**  
—  
**Dress Code: Indian Formals**

**Location :**  
**Maharashtra National Law University, Chhatrapati Sambhajinagar**  
—



# GENERAL RULES & GUIDELINES

- The participation shall be on individual basis.
- There is no limitation on the number of participations from one institute (i.e. multiple number of students can participate from one institute).
- Participants shall report on the allotted time.
- Participants are advised to be in formal attire. However, it would be appreciated to wear attire reserved for their constituency.
- Participants are allowed to use bilingual mode of communication in their speech. (Hindi and English).
- Portfolios would be allotted according to the previous experiences of each participant.
- The Organising committee reserves the right to adopt suitable procedures and changes, if any are required and the decision of the Executive Board (EB) would be final and conclusive. No grievance with respect to their decision will be entertained. Participants creating any kind of indiscipline will be disqualified at the discretion of the EB.
- Participants thereby should adhere to the rules and regulations of the event.

## REGISTRATION & PROCEDURE

Inclusive of Food & Accommodation-

- For individual: **INR 3,000**
- For group participation (5 participants): **INR 12,000**
- For group participation (10 participants): **INR 25,000**

With Food & Without Accommodation -

- For individual: **INR 1,500**
- For group participation (5 participants): **INR 6,000**
- For group participation (10 participants): **INR 12,000**

**Note:** In case of group participation, each member has to register separately and payment shall be done by the one person.

**General Rules of Registration -**

- Last date for Registration: **7th April 2025**
- Participants need to make the payment first on the link provided for **Payment** [ <https://forms.eduqfix.com/mnluabrlsabv/add> ] and then duly fill the **Google form link for Registration** [ <https://forms.gle/2o3eRKTAoBmPfc9u8> ].
- After the successful Registration and Payment, the participants will receive a confirmation mail. Duly registered participants will receive a link to join the group where all the updates and information will be provided.
- For any queries you may write to us at  
E-mail: [cpl@mnlua.ac.in](mailto:cpl@mnlua.ac.in)



# ELIGIBILITY

- Any bonafide high-school student, who is currently in any grade ranging from **9th to 12th** in a recognised school, and;
- Any bonafide student, who is enrolled in **any undergraduate programme** in any recognised College/ University/ Institution, can register for “Bharat Ratna Late Shri. Atal Bihari Vajpayee MNLU-CS 3rd National Youth Parliament, 2025.”

## ACCOMMODATION AND FOOD

- Accommodation will be provided within the campus of the University from 11th April, 2025 (6 PM onwards) to 14th April, 2025 (till 10 AM).
- Teams will have to make their own arrangements if they arrive before the mentioned period or stay beyond it. No arrangement shall be provided to any additional member of the team apart from the registered members.
- The meals would range from dinner on 11th April, 2025 to Breakfast on 14th April, 2025.

### Note:

1. Boys and girls shall be provided separate accommodation.
2. No pick-up and drop facility shall be provided to any of the participants from the Airport/Bus station/Railway station. Participants shall have to make their own arrangements for reaching the Campus.

## MISCELLANEOUS

- The Organizing Committee reserves the right to take any action against unethical, wrongful or unprofessional conduct (Equity policy will be notified in due time).
- If there is any situation, not covered by the Rules, the decision of the Organizers shall be final and binding.
- The Organizing Committee reserves the right to amend the rules. However, due notice shall be provided to all participants. The participants are always required to comply with the rules formulated by the Organizing Committee during the competition.
- In case of any non-compliance with the rules of the competition, a penalty may be imposed and the participants may also be disqualified after they have been warned once.



# CAMPUS AMBASSADOR

- The Campus Ambassador initiative enables applicants to play a crucial role in uniting debaters from across the country and demonstrating their leadership abilities.
- To strengthen such leadership abilities, the Organising Committee is delighted to announce **Campus Ambassador initiative** for the Bharat Ratna Late Shri. Atal Bihari Vajpayee MNLU-CS 3rd National Youth Parliament, 2025 in their communities.
- In addition to other benefits, Campus Ambassadors will be honoured for their efforts with certificates.
- The Campus Ambassador has to register with minimum 10 delegates by sending an email to [cpl@mnlua.ac.in](mailto:cpl@mnlua.ac.in).

## ADVANTAGES OF BEING A CAMPUS AMBASSADOR

- All Campus Ambassadors registering ten or more delegates will be given the following discounts:
  - More than 10 participants: 25% discount on delegate fees of campus ambassador.
  - More than 20 participants: 50% discount on delegate fees of campus ambassador.
  - More than 25 participants: 100% discount on delegate fees with ₹100 off for all delegates registering through the Campus Ambssador.
- The Campus Ambassador with the maximum number of delegates will receive an exclusive memento, named the "**Campus Ambassador to Bharat Ratna Late Shri. Atal Bihari Vajpayee MNLU-CS 3rd National Youth Parliament, 2025**" and be recognized via a social media post.



# AWARDS & CERTIFICATES

## CASH PRIZES

### WORTH

# INR 75,000



---

**BEST PARLIAMENTARIAN AWARD - LOK SABHA**

---

**BEST DELEGATE - AMBASSDORS' MEET AND HISTORIC CRISIS COMMITTEE**

---

**HIGH COMMENDATION AWARD - LOK SABHA, AMBASSDORS' MEET AND HISTORIC CRISIS COMMITTEE**

---

**SPECIAL MENTION - LOK SABHA, AMBASSDORS' MEET AND HISTORIC CRISIS COMMITTEE**

---

**BEST JOURNALIST**

---

**BEST PHOTOGRAPHER**

---

**BEST CARTOONIST**

---

**CERTIFICATE OF MERIT SHALL BE PRESENTED TO THE BEST PARLIAMENTARIAN, BEST DELEGATES, HIGH COMMENDATION & SPECIAL MENTION**

---

**CERTIFICATE OF PARTICIPATION SHALL BE PRESENTED TO THE PARTICIPANTS PRESENT**

---



# OUR PATRONS



**Prof. Dr. D. M. Jadhav**  
Registrar, MNLU-CS  
**PATRON**



**Prof. Dr. Bindu S. Ronald**  
Vice-Chancellor, MNLU-CS  
**PATRON-IN-CHIEF**

## CONVENORS

### **Anand Jayshette**

Faculty of Political Science &  
Member, Centre for Public Law

### **Prafulla Lele**

Assistant Professor &  
Director, Centre for Public Law  
+91 80877 81300

### **Dr. Ashok Wadje**

Associate Professor &  
Member, Centre for Public Law

## GENERAL SECRETARY

### **Sujal Sapkal**

+91 99709 99485

## THE SECRETARIAT

### PRESIDENT

### **Shivek Jhanda**

+91 62646 85879

### VICE PRESIDENT

### **Aditi Shukla**

+91 70148 56154

### **Arya Asolkar**

Head of Delegate Affairs  
+91 97640 06784

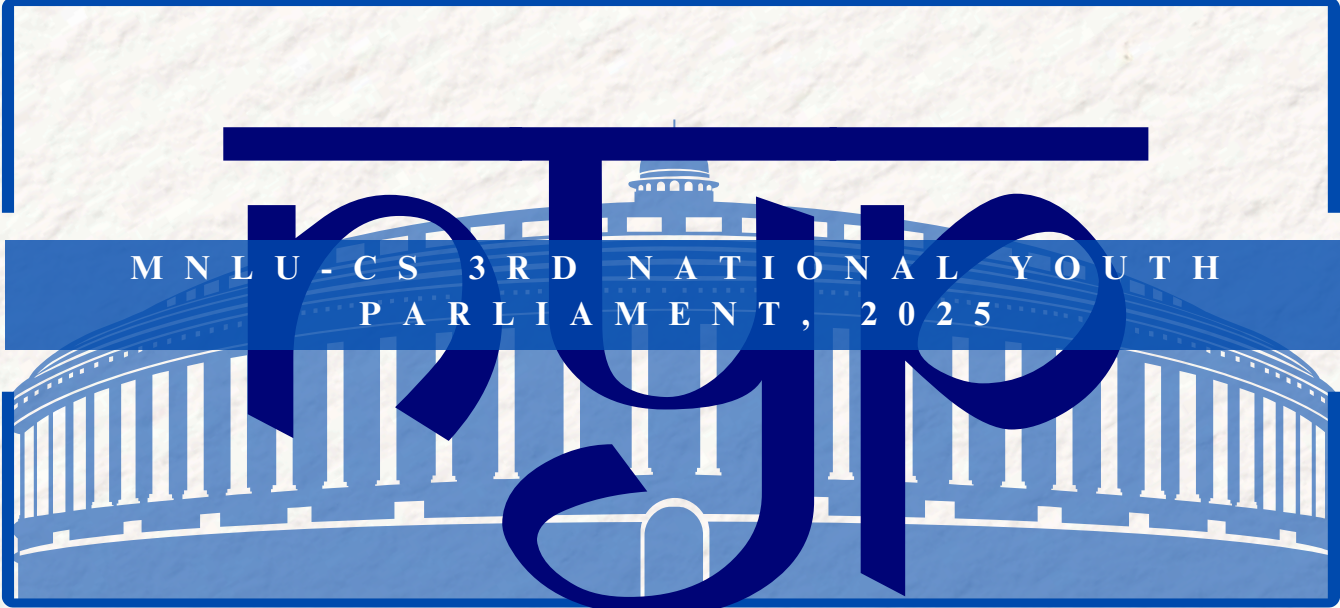
## CONTACT DETAILS

### **Arpit Bhondge**

Head of Sponsorship  
+91 93705 37446

Maharashtra National Law University, Chhatrapati Sambhajnagar, Paithan Road, Kanchanwadi,  
Chhatrapati Shambhajnagar (MS)- 431005





MNLU - CS 3RD NATIONAL YOUTH  
PARLIAMENT, 2025



E-mail: [cpl@mnlua.ac.in](mailto:cpl@mnlua.ac.in)